

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17409/2012

(From the judgement and order dated 12/04/2012 in WA No.95/2012 of The
HIGH COURT OF ORISSA AT CUTTACK)

SUJIT KUMAR LENKA & ORS. Petitioner(s)

VERSUS

STATE OF ORISSA & ORS. Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 16631 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 16634 of 2012

(With office report)

SLP(C) NO. 19643 of 2012

(With appln(s) for permission to file SLP and with prayer for interim
relief and office report)

CONMT.PET.(C) NO. 339 of 2012

Date: 16/10/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s)

Mr. Kedar Nath Tripathy, Adv.

Mr. Ajay Sharma, Adv.

SLP 19643/12

Mr. Soumyajit Pani, Adv.

For Mr. Ansar Ahmad Chaudhary, Adv.

Mr. Merusagar Samantaray, Adv.

For Respondent(s)

Mr. C.N. Sreekumar, Adv.

R.10

Mr. Sounak S. Das, Adv.

Mr. Dushyant Parashar, Adv.

Mrs. Kirti Renu Mishra, Adv

MCI

Mr. Amit Kumar, Adv

Mr. Avijit Mani Tripathy, Adv.

Mr. Ritu Raj Kumar, Adv.

Ms. Rekha Bakshi, Adv.

SLP 17409/12

Mr. Sanjeeb Panigrahi, Adv.

IA no.2/Applicant

Mr. Siddhartha Chowdhury, Adv.

Mr. L. Nidhiram Sharma,

UPON hearing counsel the Court made the following

O R D E R

List on 30.10.2012.

(NAVEEN KUMAR)
COURT MASTER

(VINOD KULVI)
COURT MASTER